

MANIPUR JUDICIAL ACADEMY
HIGH COURT OF MANIPUR COMPLEX
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

Imphal, the 21st June, 2022

No. MJA/E – 01/2015/1226 : In exercise of the power conferred under Rule 22(1) of the High Court of Manipur (Manipur Judicial Academy) Rules, 2022, the Director, Manipur Judicial Academy is pleased to appoint the following person temporarily in the post indicated against his name against the post of Grade – IV/Attendant created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

| Sl. No | Name | Name of Post | Pay Scales |
|--------|--------------------|----------------------|---|
| 1 | Ningthoujam Sushil | Grade – IV/Attendant | Level – 1 of Pay Matrix (15700 – 50000) of Manipur Service (Revised Pay) Rule, 2019 |

This is issued with the concurrence of FD(PIC) vide their U.O. No. 166/2020-2021/FD(PIC) dated 13.11.2020 and D.P. vide their U.O. No. 68/2020-21/DP dated 21.01.2021.

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

He shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,

(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY
Imphal, the 21st June, 2022

No. MJA/E – 01/2015/1227-1240

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Manipur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Justice M.V. Muralidaran, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court's official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.

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|---------------------------------|-----------|
| HIGH COURT OF MANIPUR IMPHAL | |
| RECEIPT NO | 1946 |
| DATE | 23-6-2022 |
| INITIAL OF D.A. | |

(K. BRAJAKUMAR SHARMA)
JOINT DIRECTOR
MANIPUR JUDICIAL ACADEMY